

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA
UNSTARRED QUESTION NO.1950
TO BE ANSWERED ON 3rd MARCH, 2020
DAMAGE TO FOODGRAINS IN FCI GODOWNS

†1950. **SHRI RAHUL KASWAN:**

Will the Minister of **CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION** उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) whether damage of foodgrains in godowns of Food Corporation of India has become a common feature;
- (b) if so, the details of those godowns where foodgrains have been damaged during the last five years;
- (c) the reasons for the damage of foodgrains stored in every godown during the said period, year-wise;
- (d) whether responsibility has been fixed against the persons responsible for the said damage; and
- (e) if so, the details thereof?

A N S W E R

MINISTER OF STATE FOR MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
(SHRI DANVE RAOSAHEB DADARAO)

(a): **No Sir.**

(b) & (c): **Does not arise in view of (a) above.**

(d) & (e): **Out of the total stock held by FCI a very negligible quantity of foodgrains have become damaged/non-issuable. Whenever accrual of any quantity of damaged foodgrains is noticed, each case is investigated immediately and action by the concerned authority is invariably taken against officers/officials found responsible.**

The number of officer/officials of FCI found responsible for damage of foodgrains during last five years are as under:

Year	Number of official
2014-15	77
2015-16	31
2016-17	13
2017-18	13
2018-19	0